

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

(MP) CP(IB) 66 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2020

Name of the Company:

Polysquare LLP  
V/s  
Dash Paper Plast Pvt Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

No one appeared for the Operational Creditor.

We direct Operational Creditor to serve notice on Corporate Debtor by Speed-  
post and E-mail and file affidavit of service of notice within two weeks.  
Matter to appear on 16.10.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 27th day of August, 2020